

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA
15-06-2015 TO 18-06-2015

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| 1. Hon'ble Mr. Justice Ajay Kumar Tripathi | All Urgent Civil Matters, Criminal Matters not assigned to other bench (If Such matters inadequate, other criminal matters also)
(Civil & Criminal Application Motion) |
| 2. Hon'ble Mr. Justice Mihir Kumar Jha | Bail Applications under Section 438 Cr. P. C. |
| 3. Hon'ble Mr. Justice Rakesh Kumar | Bail Applications under Section 438 Cr. P. C. |
| 4. Hon'ble Mr. Justice Shivaji Pandey | Bail Applications under Section 439 Cr. P. C. |
| 5. Hon'ble Mr. Justice Prabhat Kumar Jha | Bail Applications under Section 439 Cr. P. C. |

Patna High Court
11th June, 2015

By order of Hon'ble The Chief Justice
Sd/-
(K.S.Singh "Sengar")
I/C Joint Registrar (List)